

श्री अम (जीत जी)
12/2/26

Declaration of Assets and Liabilities

Year 2026

I, **ARUN KUMAR CHOUDHARY** son of **Sri Ramji Chaudhary** aged **45 Years** (approx). belonging to **Bihar Govt.** service and presently working as **Office Attendant**, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (Priti Chaudhary)	Dependent-1 (Ramji Chaudhary)	Dependent-2 (Gargi Chaudhary)	Dependent-3 (Diksha Chaudhary)
(i)	Cash	Rs. 30,000/-	Rs. 1,00,000/-	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 50,000/- SBI	x	Rs. 25,000/- in SB A/c PNB, Dumraon	x	x
(iii)	Bonds, Debentures and shares in Companies	x	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(i) LIC of Rs. 1,00,000/- Premium Rs. 3,000/- P.A. (ii) LIC of Rs. 1,00,000/- Premium Rs. 3,000/- P.A.	LIC of Rs. 1,00,000/- Premium Rs. 3,000/- P.A.	x	x	x
(v)	Motor Vehicles (details of make, etc.)	(i) Hero Splendor Motor Cycle (ii) Honda Activa Scooter	Maruti Wagonr	x	x	x
(vi)	Jewellery (give details of weight and value)		150 gm. gold jewellery (approx)	x	x	x
(vii)	Other assets, such as values of claims / interests	x	x	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (Priti Chaudhary)	Dependent-1 (Ramji Chaudhary)	Dependent-2 (Gargi Chaudhary)	Dependent-3 (Diksha Chaudhary)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			04 Bihga at Dumraon, Buxar		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		Residential house at Dumraon, Buxar measuring area 2.5 katha	Residential house at Dumraon, Buxar measuring area 1.5 katha	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(v)	Other (such as interest in property)	x	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on date
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water		x
	(c) dues to departments dealing with supply of electricity		x

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	×	×
	(f) Other dues, if any	×	×
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	N/A PAN-ALOPC6536A	×
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	×	×
	(iii) Sales Tax [Only in case of proprietary business]	×	×
	(iv) Property Tax	×	×

C Personal Detail

GPI/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service.
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: अरुण कुमार चौधरी

Name of Employee: Arun Kumar Choudhary

Designation: Office Attendant

Department: Bihar Legislative Assembly

Place: Patna

Date: 12/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.